

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**Petition No. 85/TT/2023**

**Subject:** : Petition for determination of transmission tariff from the proposed COD to 31.3.2024 in respect of 2 Nos. 400 kV GIS Line bays at Chamera Sub-station under “Northern Region System Strengthening-XLI.”

**Date of Hearing** : 29.4.2024

**Coram** : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member

**Petitioner** : Power Grid Corporation of India Limited

**Respondents** : Uttar Pradesh Power Corporation Limited and 16 Others

**Parties Present** : Shri Shaida Dass, Advocate, HPPTCL  
Shri Vivek Kumar Singh, PGCIL  
Shri Nitish kumar, PGCIL

**Record of Proceedings**

Power Grid Corporation of India Limited has filed the instant petition for determination of transmission tariff from proposed COD to 31.3.2024 for two 400 kV GIS Line bays at Chamera Sub-station under “Northern Region System Strengthening-XLI (NRSS-XLI)”.

2. The representative of the Petitioner submitted that the information sought by the Commission vide Record of Proceedings dated 31.1.2024, has been submitted vide affidavit dated 16.2.2024. He further submitted that none of the Respondents have filed their reply in the matter.

3. The learned counsel for HPPTCL sought time to file reply in the matter.

4. The Commission directed the Respondents, including HPPTCL to file reply by 20.5.2024, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 31.5.2024. The Commission further directed the parties to complete the pleadings within the aforesaid timelines and also observed that no extension of time will be granted.

5. Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

